

(2024) 11 MAN CK 0093

Manipur High Court (Imphal)

Case No: Miscellaneous Case (Revision Petition (CRP Art. 227)) No. 82 Of 2024, Revision
Petition (CRP Art. 227) No. 53 Of 2019

Chief Engineer Cum Empowered
Officer & Anr.

APPELLANT

Vs

Thokchom Prafulla Singh

RESPONDENT

Date of Decision: Nov. 29, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Romendro Sharma

Judgement